GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO. 3005

TO BE ANSWERED ON Friday, January 05, 2018/Pausha 15, 1939 (Saka)

Pending Central Grants to Karnataka

3005. SHRI PRATHAP SIMHA: KUMARI SHOBHA KARANDLAJE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the funds/grants relating to various Central Government Schemes are pending for release to the Government of Karnataka for want of Utilisation Certificates and if so, the details thereof; and
- (b) the total funds/grants released to Karnataka during the last two years under grants/share in Central Government Schemes/devolution?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI P. RADHAKRISHNAN)

- (a): Funds to the State Governments including State Government of Karnataka are released as per extant scheme guidelines including utilization of funds during previous years by the concerned line Ministries/Departments of Central Government. The Central Government provide grants-in-aid to States under Centrally Sponsored Schemes (CSS) and Finance Commission Transfers (including devolution from divisible pool of Central taxes and duties) as per the allocation provided in Union Budget documents. The concerned State Government(s) and Central Ministries review and monitor implementation of the schemes to ensure effective utilization of funds for the purpose for which it was released and further instalments of grants-in-aid released accordingly. The records of utilization certificates are not maintained centrally in Ministry of Finance. Besides, relevant law provides for an independent audit of all expenditure of public money for utilization towards the intended purpose.
- (b): Head-wise details of the funds released to Karnataka during last two years are as under:

(Rs. in crore)

		(IV3. III CIOIE)
Head	2015-16	2016-17
Share in Central Taxes	23983.34	28759.94
Finance Commission Grants	1741.44	2773.16
Other grants (including CSS)	12187.31	14797.69
Total	37912.09	46330.79

Source: Union Budget Documents and State Budget Documents
